

National Company Law Appellate Tribunal, New Delhi
Company Appeal (AT) (Insolvency) No. 38 of 2020

In the matter of:

Vipra Containers Pvt. Ltd.

...Appellant

Vs.

**Registrar of Companies NCT of Delhi &
Haryana**

...Respondent

Present:

Appellant: Mr. PCS Suraj Sharma Advocate

**Respondent: Mr. P.S. Singh Advocate, Senior Panel Counsel, UDI for
ROC Delhi with Mr. Vibhav Singh Advocate.**

ORDER

02.03.2020 Adjourned at the request of Mr. Suraj Sharma, PCS who submits that arguing counsel Mr. Sanjeev Kumar could not make it to this Appellate Tribunal on account of his personal difficulty.

The matter is Adjourned to **30th March, 2020.**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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